

10/8/2000

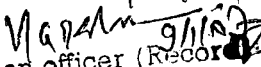
Mr. J. K. Kaushik, Counsel for
the applicant.

Mr. R. K. Soni, Counsel for the
respondents.

The learned Counsel for
the applicant submits that
as per the instructions received
from his client, he wants to
withdraw the case. Consequently,
the present application is dismissed
as having been withdrawn.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

Part II and IM destroyed
in my presence on 6-1-02
under the supervision of
section officer (I) as per
order dated 10/11/00

Section officer (Records)

R/Copy
on 22/10/00


R/Copy
23/10/00
(For Registration)
